

[English]

Economic Measures for Combating Insurgency in Tripura

3965. SHRIMATI BIBHU KUMARI DEVI: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the Government of Tripura has submitted any package of economic measures for training and employment to the insurgent youth in order to combat insurgency;

(b) if so, the details thereof; and

(c) the Government's decision thereon?

THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI M.M. JACOB): (a) to (c) A tripartite agreement was signed on 12th August, 1968, with the Government of India, Government of Tripura and the representatives of Tripura National Volunteer (TNV). This Accord, *inter alia*, provided for training and employment for the tribal youth of Tripura. Progress of implementation is reviewed from time to time jointly with the State Government and TNV.

Influx of Bangladeshis in the Country

3966. SHRIMATI BIBHU KUMARI DEVI:

SHRI S.B. SIDNAL:

SHRI LALIT ORAON:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether there has been substantial influx/infiltration from Bangladesh into our country;

(b) if so, the details thereof and the number of such persons who came during last three years, year-wise and States where they settled;

(c) the number out of them having valid documents;

(d) whether the matter has been taken up with the Government of Bangladesh; and

(e) if so, the outcome thereof and the steps taken to check such influx/infiltration?

THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY

AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI M.M. JACOB): (a) There are reports of influx/infiltration of Bangladesh nationals into India.

(b) and (c) Since most of the Bangladeshi Nationals enter surreptitiously and go underground or fail to get themselves registered in the cases of those having valid documents, it is not possible to determine how many such persons are living in India.

(d) and (e) The matter had been taken up with the Bangladesh Government on various occasions but without much effect.

Various measures have been taken to tackle the problem including intensification of patrolling by B.S.F. and other agencies. As and when infiltrators are intercepted, they are pushed back to Bangladesh. Border roads are being constructed for better communications. Mobile Task Force have been constituted for detection of infiltrators. Moreover, the State Governments have standing instructions to expel/push back Bangladeshi infiltrators as soon as they are detected. The State Government have also powers to prosecute them under the Foreigners Act, 1946.

Kakadavu Irrigation Project

3967. SHRI M. RAMANNA RAI: Will the Minister of WATER RESOURCES be pleased to state:

(a) the initial estimated cost of the Kakadavu Irrigation Project in Kerala and the expenditure incurred thereon so far; and

(b) the present position of the Project and the irrigation potential likely to be created on completion thereof?

THE MINISTER OF WATER RESOURCES (SHRI VIDYACHARAN SHUKLA): (a) and (b) At the request of the State Government, the Kakadavu Irrigation Project of Kerala was taken up for exhaustive restudy by the Expert Committee due to the objections of the people in the submergence area in 1963. The project, therefore, stands returned to the State Government for modification since September 1965. The modified project